

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
ALLWYN FURNITURE PRIVATE LIMITED

1.	Name of Corporate Debtor	Allwyn Furniture Private Limited
2.	Date of Incorporation of Corporate Debtor	16/09/2011
3.	Authority Under Which Corporate Debtor is Incorporated/ Registered	Registrar of Companies, NCT of Delhi & Haryana under Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U51103HR2011PTC043895
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	3G/19, N I T Faridabad, Haryana- 121002
6.	Date of Closure of Insolvency Resolution Process	04/10/2019 (270 Days from the date of commencement of CIRP)
7.	Liquidation Commencement Date of Corporate Debtor	Order date 20/01/2020
8.	Name and Registration Number of the Insolvency Professional Acting as Liquidator	Sunil Kumar Agrawal Registration No: IBBI/IPA-002/IP-N00081/2017-2018-10222
8 A.	Address and E-mail of the Liquidator, as Registered With the Board	Address: E- 29, South Extension- II, New Delhi- 110049 Email: aggarwalsk21@yahoo.com
8 B.	Address and E-mail to be Used For Correspondence With the Liquidator	Correspondence Address: 904, GF, Sector-7C, Faridabad- 121006 Email: irpallwynfurniture2019@gmail.com aggarwalsk21@yahoo.com
9.	Last Date For Submission of Claims	19/02/2020

Notice is hereby given that the Hon'ble National Company Law Tribunal Chandigarh has ordered the commencement of liquidation of the **ALLWYN FURNITURE PRIVATE LIMITED** on **20/01/2020**, liquidation under section 33 of the Code.

The stakeholders of **ALLWYN FURNITURE PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **19/02/2020**, to the liquidator at the address mentioned against item **8 B**.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 21/01/2020
Place: New Delhi



Sunil Kumar Agrawal
Liquidator

Regn. No: IBBI/IPA-002/IP-N00081/2017-2018-10222